F.No C 30013/89/2015-Ad.IVA
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise and Customs

6th Reminder
Most Immediate

5th Floor, HUDCO Vishala Bldg,
Bhikaji Cama Place, New Delhi,
Dated, the 26th August, 2016

To
The Chief Commissioner of Central Excise,
Bhubaneshwar Zone
The Chief Commissioner of Customs,
Kolkata Zone
∨ Director General of Vigilance,
Director, CRCL

Subject: ‘Swachh Bharat Pakhwada’ Action Plan of Ministry of Finance for the year
April, 2016 to March, 2017.

Sir,

I am directed to refer to Board’s letter of even number dated 21.03.2016 followed
by reminders dated 06.04.2016, 26.04.2016 and D.O. reminders dated 10.05.2016,
25.05.2016 & 05.08.2016 from Member (A) on the subject mentioned above. It is
stated that requisite Action Plan is awaited from your office despite several reminders.

2. It is once again requested that requisite Action Plan under ‘Swachh Bharat
Pakhwada’ for the period April, 2016 to March, 2017 may be sent to the Board by
30.08.2016, failing which, the information of your Zone/Directorate will be treated
as nil.

Yours faithfully,

(Amarjit Singh)
Director (Ad.IV)
Tel. No. 011-26162694